

ITEM NO.15

COURT NO.2

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6378/2020

(Arising out of impugned final judgment and order dated 03-07-2019 in WA No. 2351/2018 03-07-2019 in WA No. 2354/2018 03-07-2019 in WA No. 2380/2018 03-07-2019 in WA No. 2399/2018 03-07-2019 in WA No. 2415/2018 03-07-2019 in WA No. 2420/2018 03-07-2019 in WA No. 2460/2018 03-07-2019 in WA No. 2473/2018 03-07-2019 in WA No. 2480/2018 passed by the High Court Of Kerala At Ernakulam)

JOJI ANCHANATTU AND ORS. ETC. ETC.

Petitioner(s)

VERSUS

MAHATMA GANDHI UNIVERSITY AND ORS. ETC. ETC.

Respondent(s)

(IA No. 114912/2021 - APPLICATION FOR PERMISSION
 IA No. 46733/2020 - CONDONATION OF DELAY IN FILING
 IA No. 5869/2021 - REJOINDER)

WITH

Diary No(s). 18359/2021 (XI-A)

(FOR ADMISSION and I.R. and IA No.96716/2021-CONDONATION OF DELAY IN FILING and IA No.96720/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 40372/2019 (XI-A)

(FOR ADMISSION and I.R. and IA No.21334/2020-CONDONATION OF DELAY IN FILING and IA No.21337/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.21336/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 45705/2019 (XI-A)

(FOR ADMISSION and I.R. and IA No.18415/2020-CONDONATION OF DELAY IN FILING and IA No.18417/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.18416/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 45530/2019 (XI-A)

(FOR ADMISSION and I.R. and IA No.20426/2020-CONDONATION OF DELAY IN FILING and IA No.20428/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.20427/2020-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 42892/2019 (XI-A)

(FOR ADMISSION and I.R. and IA No.21516/2020-CONDONATION OF DELAY IN FILING and IA No.21518/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.21517/2020-CONDONATION OF DELAY IN

REFILING / CURING THE DEFECTS)

**Diary No(s). 45702/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.17471/2020-CONDONATION OF DELAY
IN FILING and IA No.17474/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.17473/2020-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)**

**Diary No(s). 43487/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.14164/2020-CONDONATION OF DELAY
IN FILING and IA No.14166/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.14165/2020-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)**

**SLP(C) No. 26502/2019 (XI-A)
(IA No. 39273/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 170018/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 192044/2019 - EXEMPTION FROM FILING O.T.
IA No. 170019/2019 - EXEMPTION FROM FILING O.T.
IA No. 43812/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 192041/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 171025/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)**

SLP(C) No. 30155/2019 (XI-A)

SLP(C) No. 30195/2019 (XI-A)

**Diary No(s). 40329/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.18617/2020-CONDONATION OF DELAY
IN FILING and IA No.18621/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.18619/2020-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)**

SLP(C) No. 30201/2019 (XI-A)

SLP(C) No. 30202/2019 (XI-A)

SLP(C) No. 30203/2019 (XI-A)

SLP(C) No. 30156/2019 (XI-A)

SLP(C) No. 30205/2019 (XI-A)

**SLP(C) No. 30206/2019 (XI-A)
(IA No. 43622/2020 - EXEMPTION FROM FILING O.T.)**

SLP(C) No. 30196/2019 (XI-A)

SLP(C) No. 30207/2019 (XI-A)

SLP(C) No. 30208/2019 (XI-A)
(IA No. 39455/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT)

SLP(C) No. 30197/2019 (XI-A)

SLP(C) No. 30199/2019 (XI-A)

SLP(C) No. 30209/2019 (XI-A)

SLP(C) No. 30210/2019 (XI-A)

SLP(C) No. 30160-30194/2019 (XI-A)
(IA No. 40735/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT
IA No. 103436/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT)

SLP(C) No. 30212/2019 (XI-A)

SLP(C) No. 30213/2019 (XI-A)

Diary No(s). 42687/2019 (XI-A)
(FOR ADMISSION and I.R. and
IA No. 16812/2020 - CONDONATION OF DELAY IN FILING
IA No. 16813/2020 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS
IA No. 16814/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 11718/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 30200/2019 (XI-A)

SLP(C) No. 30214/2019 (XI-A)

SLP(C) No. 30215/2019 (XI-A)
(IA No. 39334/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT)

SLP(C) No. 30216/2019 (XI-A)
(IA No. 39297/2020 - CONDONATION OF DELAY IN FILING COUNTER
AFFIDAVIT)

Diary No(s). 42894/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.23054/2020-CONDONATION OF DELAY
IN FILING and IA No.23060/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.23058/2020-EXEMPTION FROM FILING O.T.
and IA No.23056/2020-CONDONATION OF DELAY IN REFILING / CURING THE

DEFECTS)

**Diary No(s). 43491/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.33831/2020-CONDONATION OF DELAY
IN FILING and IA No.33834/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.33833/2020-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)**

**Diary No(s). 44218/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.14065/2020-CONDONATION OF DELAY
IN FILING and IA No.14067/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.14068/2020-EXEMPTION FROM FILING O.T.
and IA No.14066/2020-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)**

**Diary No(s). 44295/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.32379/2020-CONDONATION OF DELAY
IN FILING and IA No.32382/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.32383/2020-EXEMPTION FROM FILING O.T.
and IA No.32380/2020-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)**

**Diary No(s). 44899/2019 (XI-A)
(IA No.15377/2020-CONDONATION OF DELAY IN FILING and IA
No.15379/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
and IA No.15378/2020-CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS)**

**Diary No(s). 44901/2019 (XI-A)
(FOR ADMISSION and I.R. and IA No.21479/2020-CONDONATION OF DELAY
IN FILING and IA No.21481/2020-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.21480/2020-CONDONATION OF DELAY IN
REFILING / CURING THE DEFECTS)**

**Diary No(s). 4237/2020 (XI-A)
(IA No.24242/2020-CONDONATION OF DELAY IN FILING)**

**Diary No(s). 11653/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.72014/2021-CONDONATION OF DELAY
IN FILING and IA No.72016/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.72017/2021-PERMISSION TO FILE LENGTHY
LIST OF DATES)**

**Diary No(s). 18358/2021 (XI-A)
(FOR ADMISSION and I.R. and IA No.97141/2021-CONDONATION OF DELAY
IN FILING and IA No.97143/2021-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT)**

Date : 10-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Parties

Mr. P. N. Misra, Sr. Advocate
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Mr. Surin IPE, Advocate
Ms. Sakshi Kakkar, AOR
Mr. Shakti Singh, Advocate

Dr. S.Gopakumaran Nair, Sr. Adv.
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Mr. Roy Abraham, Adv.
Ms. Seema Jain, Adv.
Mr. Akhil Abraham, Adv.
Mr. Himinder Lal, AOR

Mr. Lakshmeesh S. Kamath, AOR
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Ms.Vanshaja Shukla Adv
Mr. Raj Bahadur Yadav, AOR

Mr. Biju P Raman, AOR

Mr. Abhishth Kumar, AOR

Mr. V. K. Sidharthan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 20.04.2022.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER